

Rs. 368.80 crores. Provisions of Rs. 15.73 crores, Rs. 15 crores and Rs. 3 crores have also been made for the Kahalgaon, Muradnagar and Talcher super thermal power projects, respectively.

(c) Financial assistance from foreign sources have already been negotiated for the Singrauli, Korba, Ramagundam, Farakka, Vindhyachal, Rihand and Kahalgaon projects. No external financing arrangements have been tied-up for the other projects.

Leprosy Rehabilitation Centre set up in Orissa

1530. SHRIMATI JAYANTI PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of leprosy patients rehabilitation centres which have been set up in Orissa ;

(b) the number of leprosy patients who have been provided training and rehabilitation facilities in those rehabilitation centres in last three years ; and

(c) the central assistance provided to those rehabilitation centres during the last three years ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c) One Leprosy Rehabilitation promotion Unit has been established at Bairoi, Cuttack in the State of Orissa with Central assistance. About 350 leprosy patients have been provided with training and rehabilitation facilities so far. An amount of Rs. 14 lakhs has been released for the construction of Leprosy Rehabilitation Promotion Unit to the state Govt. upto the end of March, 1985.

Irrigation Projects of M.P. Cleared by C.W.C.

1531. SHRI PRATAP BHANU SHARMA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of medium and major irrigation projects cleared by Central Water Commission for Madhya Pradesh for Seventh Plan period ; and

(b) the details thereof ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No major or medium irrigation project of Madhya Pradesh has so far been cleared by the Central Water Commission since the commencement of the Seventh Plan period from April, 1985.

(b) Does not arise.

Waiving of Customs Duty on Obsolete Vessels for Scrapping

1532. SHRI V. SOBHAN ADREESWARA RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is a demand before Government to waive the customs duty on obsolete and overaged vessels which are sent to shipbreaking units, to improve the liquidity position of the crisis-ridden shipping industry as also to enable the shipbreaking units to procure the much needed business ; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) :

(a) Yes, Sir.

(b) The Ministry of Finance which is the concerned Ministry, has examined the question of reduction/rationalisation of custom duty on ships imported for breaking, but found no justification in granting any exemption from custom duty leviable on such ships. The matter of rate custom duty to be charged on Indian flag vessels sold for scrapping has been referred to the Study Group to Review the Present Policy Relating to ship Breaking Industry set up by Ministry of Finance.

Allotment of Wagons to Cochin Terminus

1533. SHRI T. BASHEER : Will the Minister of RAILWAYS be pleased to state :

(a) how many railway wagons were allotted by the railways to Cochin terminus during the last three years, year-wise ;